

Abhinavdhara and Rehwas Schemes

†1676. SHRI LAXMINARAYAN SHARMA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of proposals received from the district Panchayat of Ujjain through Madhya Pradesh Government under Abhinavdhara Scheme and Rehwas Scheme related to rural housing;

(b) the action being taken by Government in respect of these proposals; and

(c) by when approval would be accorded to these proposals?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTAPATIL): (a) to (c) The Ministry of Rural Development has not received any proposal from the district Panchayat of Ujjain through Madhya Pradesh Government during the current year under Abhinavdhara and Rehwas Scheme (Innovative Stream for Rural Housing and Habitat Development). However, the said Scheme has been discontinued with effect from 1.4.2004.

Impact of Forest Conservation Act on rural development scheme

1677. SHRI S.P.M. SYED KHAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether any State Government has asked for the Ministry's intervention for getting clearance from the Ministry of Environment and Forests for implementation of some rural development schemes where the Forest (Conservation) Act, 1980 is involved;

(b) if so, whether any such request has been made by Tamil Nadu Government; and

(c) if so, the action taken by Government on the State's request?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL): (a) to (c) Yes, Sir. Some States including Himachal Pradesh and Madhya Pradesh have raised the issue of obtaining clearances under Forest (Conservation) Act, 1980 in respect of road works under the Pradhan Mantri Gram Sadak Yojana (PMGSY).

Ministry of Environment and Forests at the time of formulation of PMGSY as a 'Centrally Sponsored Scheme', had stated that in case of involvement

†Original notice of the question was received in Hindi.